

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/4269/2021

This the 05th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Rafiq Ahmad Chopan, Son of Ghulam Qadir Chopan, Resident of Ishber Nishat, Srinagar.

.....Applicant

(Advocate:- Mr. RA Bhat-**Not Present**)

Versus

1. Mr. Dilip Thusoo, Managing Director Jammu & Kashmir, Housing Board, Civil Secretariat, Srinagar/Jammu.
2. Mr. Bashir Ahmad Bhat, Deputy General Manager, Housing Unit Ist, Srinagar.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant, he has not joined the conference today. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**